

अन्तर्राष्ट्रीय श्रम संगठन ने यूरोप में किसी अन्तर्राष्ट्रीय सम्मेलन के सिलसिले में उठाया था।

गैर-सरकारी प्रतिनिधि के भाग लेने के सम्बन्ध में होने वाले खर्च का कोई भी भाग सरकार ने नहीं उठाया।

(ग) इस प्रकार के प्रबंध से सम्बन्धित प्रतिनिधि अपने विचारों का विनिमय कर सके तथा इस विषय में एक दूसरे के अनुभव से लाभ उठा सके।

(घ) सरकारी प्रतिनिधि ने जो रिपोर्ट पेश की थी, उसमें दूसरे देशों में इस समस्या के स्वरूप के बारे में, इस समस्या को सुलझाने में उनके अनुभव तथा भारत को उसकी उपयोगिता के सम्बन्ध में, विधायी उपायों के तथा इस विषय में उनके उपागम के बारे में वर्णन है।

†[THE DEPUTY MINISTER IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI MARAGATHAM CHANDRASEKHAR) : (a) Two, one of whom was an official and the other a non-official.

(b) The Government of India sanctioned Rs. 550 for the subsistence charges of the official delegate at Rome. His international travel costs were borne by the I.L.O. in connection with some other International Conference in Europe.

The Government did not meet any part of the cost of participation of the non-official delegate.

(c) Such an arrangement enabled the concerned delegates to exchange views and to share directly experience on the subject with others.

(d) The report submitted by the official delegate lists the nature of the problem as it exists in some other countries, their experience of dealing with it and the usefulness that India can draw from them in framing its own schemes, legislative measures and approach on the issue.]

†[] English translation.

*745. [Transferred to the 1st September, 1966.]

RE-ORGANISATION OF THE L.I.C.

*746. SHRIMATI TARA RAMCHANDRA SATHE : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that Government had recently appointed Mr. Khaira, an I.C.S. Officer, to consider the question of re-organisation of the L.I.C.;

(b) if so, whether he has submitted his report to Government; and what are the details thereof; and

(c) what are the reactions of Government thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI L. N. MISHRA) : (a) Yes, Sir. Shri S. S. Khera, formerly Cabinet Secretary, was appointed in January 1965 as Chairman of the one-man study team to review the problems of Life and General Insurance.

(b) and (c) Shri Khera has so far submitted the results of his studies on administration of the L.I.C., the problem of investment of life funds and the problem of re-insurance. He has to cover some more aspects of insurance. The Govt. would take decision on the results of Shri Khera's studies when he completes his assignment.

RE-PAYMENT OF FOREIGN LIABILITIES

*747. SHRI ARJUN ARORA :
SHRI P. K. KUMARAN :

Will the Minister of FINANCE be pleased to state the names of individuals and firms who repaid their foreign liabilities during the period May 25 to June 4, 1966 ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT) : The requisite information is being collected and will be laid on the Table of the House in due course.

FAMILY PLANNING EXTENSION EDUCATORS

*748. SHRIMATI SHAKUNTALA PARANJPYE : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) the present number of posts of Extension Educators for Family Planning in the country;

(b) how many of these posts have been filled so far;

(c) what are the qualifications and scales of pay for the incumbents;

(d) how many of the Extension Educators are working for over two years; and

(e) how many of them have resigned before completion of two years' service ?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAYAR): (a) According to information available, the number is 3726.

(b) 2368.

(c) A statement containing information regarding the qualifications and pay scales for the Extension Educators for Family Planning obtaining in the States is placed on the Table of the Sabha.

(d) 161.

(e) According to information received from the States, 6 Extension Educators have resigned before completion of two years service.

STATEMENT

Qualifications and scales of pay for Extension Educators

Name of State	Qualifications	Scale of pay
		Rs.
1. Andhra Pradesh	M.A. (Sociology)	220—300
2. Assam	Graduate.	200—500
3. Bihar	Male—Graduate in Soc. Sc. Female—Matric with L.H.V.	115—225 Male 174—280 Female
4. Gujarat	DEE—M.A. or MS. W. BEE—Graduate.	195—245 DEE 145—185 BEE
5. Jammu and Kashmir
6. Kerala	M.A. in Soc. Sc. MSW H. Ed. or B.A. with DSS	190—300
7. M.P.	DEE—MA Soc. Sc. MSW M. Ed. BEE—Matric and Trained SI	275—475 120—190
8. Madras	Graduate with Training in Health and Edu. and FP.	350—700
9. Maharashtra	M.A. Soc. Sc. Preferred B.A. in Soc. Sc.	195—245
10. Mysore	B.Sc. or B.A. with Soc. Sc. or SHI's with 15 years service.	140—250 BEE 180—320 DEE
11. Orissa	Graduate in Soc. Sc. Ed. or Economics.	230—500 DEE 185—300 BEE 155—300 UEE
12. Punjab	DEE—M.A. II Soc. Sc. BEE—B.A.	250—400 DEE 150—300 BEE
13. Rajasthan	N.A.	N.A.
14. U.P.	M.A. in Soc. ; Psychology, An- thropology, Edu., M.S.W.	200—350
15. West Bengal	M.A. Soc. or Post-Graduate Diploma in Sol. Welfare and Graduate.	250—400 M.A. 150—250 Graduate
16. A. and N. Islands
17. Nagaland
18. Delhi	DEE—M.A. Soc Sc., M.S.W. BEE—Graduate.	270—575 DEE 210—425 BEE
19. H.P.	M.S.W.	250—750
20. L.M. A. Islands
21. Manipur	Graduate—with-field Experience	150—300
22. Poodicherry	M.A. Soc. Sc., M.S.W., M. Ed.	180—300
23. Tripura	Graduate	225—475
24. Goa	M.S.W., M.Ed., M.A. Soc. Sc.	210—380
25. Dadra and Nagar Haveli
26. NEFA

Name of State	Qualifications	Scale of pay
27. Min. of Defence	Rs. ..
28. Min. of Railway	B.A. Soc. Sc.	210—425

L.H.V.—Lady Health Visitor.
M.S.W.—Media Social Worker.
DEE—District Extension Educator.
BEE—Block Extension Educator.
SHI—Sanitary Health Inspector.

AMERICAN AID TO INDIA

*749. SHRI SITARAM JAIPURIA : Will the Minister of FINANCE be pleased to state :

(a) whether the attention of Government has been drawn to a news-item published in the *Hindustan Times* dated 5th August, 1966 to the effect that American aid to India and Pakistan will be related to progress towards securing peace between them; and

(b) what is the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT) : (a) Yes, Sir.

(b) The Government has not received the text of the testimony referred to in the news-item, before the House of Representatives Appropriations Sub-Committee on Foreign Aid. However, the reported testimony is not a new development in U.S. policy regarding aid to India and Pakistan. In his message on foreign aid to U.S. Congress on February 1, 1966, the U.S. President said : "The progress of reconciliation—first at the United Nations and then at Tashkent—holds promise that these two great countries have resolved on a course of peace. My request for development loan funds is made in the hope and belief that this promise will be fulfilled".

RUPEE VALUE IN TERMS OF POUND

*750. SHRI G. MURAHARI :
SHRI S. S. MARISWAMY

Will the Minister of FINANCE be pleased to state :

(a) whether the attention of Government has been drawn to the fact that since devaluation the value of the rupee in terms of Sterling in the market is Rs. 40 to the Pound; and

(b) if so, what is Government's reaction in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT) : (a) Yes, Sir. Government are aware of the existence of unofficial quotations for Sterling. According to these, the quotation in terms of pound sterling was Rs. 30.86 on 11th August, 1966 for rupee notes in the London market.

(b) Government is making every effort to reduce the scale of these unofficial transactions by stricter enforcement of Exchange Control Regulations.

RESIGNATION BY DOCTORS IN IRWIN HOSPITAL

*751. SHRI D. L. SEN GUPTA :

SHRI CHITTA BASU :
SHRI A. P. CHATTERJEE :
SHRI M. N. GOVINDAN NAIR :
SHRI BHUPESH GUPTA :
SHRI BANKA BEHARY DAS :
SHRI RAM SINGH :

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether the eminent doctors attached to the Irwin Hospital, including Dr. Sen and Dr. Jain have tendered their resignations;

(b) if so, what are the reasons for the same; and

(c) how many honorary doctors attached to this hospital have resigned in the past ?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAYAR) : (a) Dr. Sen and Dr. Jain tendered their resignations. While the resignation of Dr. Jain was accepted, Dr. Sen did not press his resignation and it was not forwarded to the Delhi Administration.

(b) These Honorary Medical Officers objected to the enforcement of the rules pertaining to their appointments.